

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

IA/225(AHM)2021 in CP(IB) 51 of 2017

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2021

Name of the Company:

State Bank of India  
V/s  
Radheshyam Fibers Pvt Ltd

Section:

60(5) r.w Rule 11 /7 of the Insolvency and Bankruptcy Code, 2016

**ORDER**


Learned Counsel Mr. Atul Sharma appeared for the Respondent No. 1.

No one appeared for the applicant.

Issue notice to Respondent No. 1. Applicant to serve notice to Respondent No. 1  
by speed-post and email and file affidavit within two weeks.

Matter to appear for further consideration on 04.05.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 23rd day of March, 2021